

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/67(KB)2022
IN
C.A.(CAA)/138(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	JKK FINANCE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Counsel/Authorised Representative appeared physically/through video conference:

For petitioners : Mr. Kovid Mukherjee, PCS

ORDER

1. Ld. Authorised Representative for the petitioners present.
2. Rejoinder affidavit to the report of the RD(ER), MCA be filed within one week with advance copy served on the RD(ER), MCA.
3. Post this matter on **10/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**